## Name of Corporate Debtor: Kay Pan Fragrance Private Limited; Date of Commencement of CIRP: 13/05/2022; List of Secured operational creditors (Government Dues) List of Creditors as on 07/11/2022

(Amount in \$ 590/577002/)

SI.	Data la ficial and a second se							(Amount in ₹ 5804577993/-)					
No.			Details of claim received		Details of claim admitted						Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Income Tax	Central	27-05-2022	67,66,84,948	67,66,84,948	Demand Notice against Assessme nt Order	No	0%	0	0	0	0	Claim accepted provisionally as the demands was disputed by CD /Appealed with Authority
2	SGST, Ghaziabad, UP	State	14-07-2022	4,51,75,48,545	4,51,75,48,545	Demand Notice after search & survey	No	0%	0	0	0	0	Claim accepted provisionally as the demands was disputed by CD /Appealed with
3	SGST, Ghaziabad, UP	State	05-08-2022	22,16,12,42,507		Demand Notice						22,16,12,42,507	Authority Claim not accepted as the demands were raised during moratorium and without any opportunity to hear
4	CGST, Ghaziabad	Central	31-08-2022	2,37,64,49,000	61,03,44,500	Demand Notice after search & survey	No	0%	0	0	0	1,76,61,04,500	Claim accepted provisionally as the demands was disputed by CD /Appealed with
	Tot	tal		29,73,19,25,000	5,80,45,77,993								Authority

